

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 173 of 2020

In the matter of:

Aditya Sikdar & Anr.

....Appellants

Vs.

Allahabad Bank & Anr.

....Respondents

Present:

**Appellants: Mr. Abhijeet Sinha, Mr. Satadeep Bhattacharya, for
Advocates.**

Mr. Suhita Mukhopadhyay, CS.

**Respondents: Mr. Om Narayan Rai, for Respondent No. 1.
Mr. Saurabh Beru, for RP.**

ORDER

03.03.2020: For filing of reply, at request of Counsel for R-1, Mr. Om Narayan Rai, ten days time is granted from today. Then it is open to the Appellant side to file rejoinder by seven days thereafter.

Registry is directed to list the matter on **30th March, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

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